

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2091**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/AGRAHAYANA 8, 1938
(SAKA)**

ADJUSTMENT OF BALANCE OF SDRF

2091. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of India intends to adjust the balance amount of SDRF while releasing NDRF grant;**
- (b) if so, the time by which it is likely to be effective; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): The financial assistance is provided from the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) by following the laid down procedure without any discrimination. The corpus of SDRF is contributed by the Government of India and the State Government in the ratio 75:25 for General Category States and 90:10 for Special Category States. NDRF is fully funded by the Government of India. Under the prevailing guidelines, the first charge of relief expenditure is on the SDRF. The quantum of funds approved from NDRF is subject to the adjustment of 50% of the balance available in SDRF account of the State for the instant calamity.
